

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 07 of 2018

IN THE MATTER OF:

The Board of Control for Cricket in India

...Appellant

Versus

CCI &Anr.

...Respondents

Present:

For Appellant: Ms. Ruchi Verma, Advocate.

**For Respondent: Ms. Aakanksha Kaul, Mr. Prabudh Singh, Mr. Samar Bansal
Mr. Manan Shishodia and Ms. Devahuti Pathak Advocates
for CCI**

O R D E R

09.07.2019 Post this appeal 'for hearing' on 13th August, 2019

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice BansilalBhat]
Member (Judicial)

/mohan/gc/